

**In the National Company Law Tribunal, Jaipur**

**Item No. 114**

**CP No. (IB)-247/9/JPR/2019**

**UNDER SECTION 9 OF IBC, 2016**

**In the matter of:**

**Sangeeta Ajmera Prop. M/s The Manpower .....Applicant/Petitioners  
VS.**

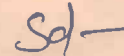
**Shree Gangour Foods .....Respondent**

**Order delivered on 19.03.2020**

**Coram: SH. RAGHU NAYYAR, TECHNICAL MEMBER**

**ORDER**

In view of Government advisories, in respect of precaution and prevention with regard to novel Coronavirus (COVID-19), read with NCLT's notice dated 15.03.2020, the matter is adjourned to 17.04.2020.



**(RAGHU NAYYAR)  
TECHNICAL MEMBER**